

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2875
ANSWERED ON:22.12.2003
EXPANSION OF ESI
SADASHIVRAO DADOBA MANDLIK

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government has prepared any scheme for the expansion of ESI in new areas of the country, particularly in Maharashtra, in phased manner;
- (b) if so, the details thereof, State-wise; and
- (c) the efforts made so far by the Union Government to provide assistance to Maharashtra and other States for this purpose?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): Yes, Sir. To facilitate implementation of the ESI Scheme in new areas the ESI Corporation has prepared a phased programme for implementation of the scheme (in new areas) for two years at a time i.e. current financial year and the following financial year, in consultation with the State Governments.

(b): Phased programme for implementation of the ESI Scheme for the year 2003-2004 (revised) and 2004-2005 sent to State Governments is enclosed (Annexure-I).

(c): Provision of medical care under the ESI Act is the statutory responsibility of the State Government concerned except in National Capital Territory Region of Delhi and NOIDA area of Uttar Pradesh where medical care is directly provided by the ESI Corporation. The targets fixed for implementation in the phased programme are not adhered to as the State Governments are often not able to complete the requisite arrangements to provide medical care to coverable workers and the members of their families. With a view to facilitate early implementation of the ESI scheme in new areas, the ESI Corporation has decided to bear the entire expenditure on provision of medical care to coverable employees and the members of their families in new areas for the first three years of implementation of the ESI scheme.

ANNEXURE

REVISED PHASED PROGRAMME FOR IMPLEMENTATION OF ESI SCHEME IN NEW AREAS DURING THE YEAR 2003-2004-2005

Name of the States No. of areas to be covered

	2003-2004	2004-2005
1. ANDHRA PRADESH	13	9
2. BIHAR	1	
3. CHHATISGARH		2
		1
4. HARYANA		3
		1
5. JHARKHAND		3
6. KARNATAKA		5
		4
7. KERALA		3
		4
8. MADHYA PRADESH		4
		5

9. MAHARASHTRA	15	6
10. ORISSA	3	3
11. PUNJAB	3	2
12. RAJASTHAN	6	
13. TAMILNADU	15	13
14. UTTAR PRADESH	5	5
15. UTTARANCHAL	2	
16. WEST BENGAL	3	2
TOTAL:	86	59